GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI.

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 4120

ANSWERED ON 12.12.2019

INTER-LINKING OF RIVERS

4120. SHRI ANUMULA REVANTH REDDY

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of inter-linking of rivers in the State of Telangana;
- (b) the details of proposed plan in this regard year-wise; and
- (c) the details of budget allocated and funds utilised till date?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA)

(a) to (c) The National Perspective Plan (NPP) was prepared by the then Ministry of Irrigation (now Ministry of Jal Shakti) in August 1980 for water resources development through inter basin transfer of water, for transferring water from water surplus basins to water-deficit basins. Under the NPP, the National Water Development Agency (NWDA) has identified 30 links (16 under Peninsular Component & 14 under Himalayan Component) for preparation of Feasibility Reports (FRs). Under the Peninsular Component, the Godavari(Inchampalli)-Krishna(Nagarjunasagar) link and Godavari(Inchampalli)-Krishna(Pulichintalla) link projects envisage to provide benefits to Telangana State. NWDA have prepared the FRs of these two links.

Subsequently, alternate studies for diversion of unutilised waters of Indravati sub-basin to Krishna, Pennar and Cauvery basins have been carried out and accordingly draft Detailed Project Report (DPR) of Godavari-Cauvery link project consisting of three links viz; Godavari (Inchampalli/Janampet) – Krishna (Nagarjunasagar), Krishna (Nagarjunasagar) - Pennar (Somasila), Pennar (Somasila)-Cauvery (Grand Anicut) link projects has been completed and circulated to party States in March 2019 for comments. As per the draft DPR, this link project will benefit about 9.38 lakh ha of area, out of which 1.84 lakh ha lies in Telangana.

The stage of implementation of a project would be reached after its DPR is prepared with the consensus of concerned States and the requisite statutory clearances are obtained.

An enabling allocation of Rs.100 lakhs for inter-linking of river programme has been made in the budget of each of the last three years including current year. No fund has been utilized as no interlinking of rivers project has reached the stage of execution.